CENTRAL ELECTRICITY REGULATORY COMMISSION

6th, 7th & 8th Floors, Tower B, World Trade Centre, Nauroji Nagar, New Delhi-110029 Ph: 011-26189709, Fax-011-20904365

Petition No. 12/TT/2025

Date: 9.5.2025

To,

Shri Moh. Mohsin, Chief General Manager (Commercial), Power Grid Corporation of India Limited, Saudamini, Plot No. 2, Sector-29, Gurgaon-122001

Subject:

Approval under Regulation-86 of CERC (Conduct of Business) Regulations' 1999 and CERC (Terms and Conditions of Tariff) Regulations' 2019 for determination of transmission tariff from COD to 31.3.2024 for transmission assets (16 nos.) Asset 1- OPGW link for 400kV Itarsi-Indore under Central sector, Asset-2 OPGW Link for 400kV Indore-Asoj under Central Sector, Asset-3 OPGW link for 220 kV Vapi-Khadoli under State Sector, Asset-4 OPGW link for 400kV Itarsi-Jabalpur under Central Sector, Asset-5 1 No. RTU at Bhadrawati HVAC Substation under Central Sector, Asset-6 1 No. RTU at Raipur Substation under Central Sector, Asset-7 6 no. RTUs at Itarsi 400, Jabalpur 400, Vapi 400, Satna 400, Khandwa 400, Boisar under Central Sector, Asset-8 OPGW link for 400kV Vindhyachal (NTPC)-Korba (NTPC), Ckt-2 under Central Sector, Asset-9 OPGW link for 400kV Raipur-Korba (NTPC) under Central Sector, Asset-10 OPGW link for 400kV Raipur-Bhilai under Central Sector, Asset-11 OPGW link for 220kV Bhilai- Bhilai 400kV under State Sector, Asset-12 OPGW link for 400kV Korba(NTPC) - Repeater 1 (Vindhyachal STPP), Ckt-2 under Central Sector, Asset-13 OPGW link for 400kV Vindhyachal-Jabalpur under Central Sector, Asset-14 OPGW link for 765kV Dharamjaigarh - Ranchi, Asset-15 OPGW Communication Link in 400kV Korba West (CSPTCL)-Korba NTPC - 14 km (State Sector), Asset-16A OPGW Communication Link in Dharamjaigarh-Jabalpur Ckt 1 (from Dharamjaigarh to Repeater 1)-153.6 Km under Central Sector, Asset-16B OPGW Communication Link in 765kV Dharamjaigarh-Jabalpur Ckt 1 (from Dharamjaigarh to

Repeater 1) –272.364 km under "Western Region Communication Strengthening Scheme (WRCSS).

Sir,

With reference to the petition mentioned above, I am directed to request you to furnish the following information under Regulation 28(10) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 26.5.2025:

- i. Submit the CMD Certificate and CEA Certificate for the instant assets.
- ii. Provide the IDC statement for the instant assets in excel format.
- iii. Submit the calculation for claiming Notional IDC for the transmission assets in the instant petition.
- iv. Submit the initial spares discharge statement for all the above said assets.
- v. Provide the apportioned RCE statements for assets 5,6&7 claimed in the instant petition.
- vi. Submit detail justification for variation in FR apportioned cost Vs estimated competition cost of the asset.
- vii. Submit liability flow statement of the transmission assets.
- viii. Submit details of any LD recovered during the commissioning of the project and its adjustment, if any.
- ix. Confirm there is no further additional information required to be submitted by the Petitioner.
- x. Confirm whether all the assets under the instant Transmission Scheme have been completed and whether they are covered under the instant petition.
- 2. In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully.

Sd/-(Kamal Kishor) Deputy Chief (Law)